

MINISTRY OF FINANCE (SHRI M.V CHANDRASHEKHARA MURTHY)(a) to (c). Information is being collected and will be furnished.

SBI Rates to Customers

3760. SHRI BASUDEB ACHARIA: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India has started quoting below the cover rates to its customers by its foreign branches violating the norms prescribed by R.B.I in this regard;

(b) if so, the reasons therefor; and

(c) the action taken or proposed to be taken in the matter

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) State Bank of India have reported that they are not quoting below the cover rates to its customers at its foreign branches.

(b) and (c). Do not arise in view of reply to (a) above.

[Translation]

Assistance to State of Bihar

3761. SHRI SUKDEV PASWAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of extra financial assistance sought by the Government of Bihar during the last three years and the amount actually allocated;

(b) the reasons for not granting the extra financial assistance to the State during this period; and

(c) the extra financial assistance given or proposed to be given during the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.CHANDRASHEKHARA MURTHY): (a) and (b). The Government of Bihar requested for special long term loan of atleast Rs.400 crores during 1990-91 and special loan of Rs.757.36 crores during 1991-92. The above requests of the State Government could not be agreed to in view of resources constraint of the Centre.

(c) No extra Central assistance has been given or is proposed to be given to the state over and above the fund which is committed to be transferred to the State on the basis of the allocation made by the Planning Commission and recommendations made by the Ninth Finance Commission for the year 1993-94

[English]

Dumping of Chemicals and Drugs

3762. SHRI HARISH NARAYA PRABHU ZANTYE: Will the Minister COMMERCE be pleased to state:

(a) whether the Government have received some representations from various organisations companies regarding indiscriminate and huge dumping of chemicals and drugs by foreign countries affecting our domestic production;

(b) if so, the details thereof ;

(c) the remedial action taken in the